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CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO. : 1

09.01.2018

O.A./260/584/2014  
FOR FURTHER ORDER.

ABHIMANYU NAYAK  
-V/S-  
D/O POST

ITEM NO:17

FOR APPLICANTS(S) Adv. : Mr. D.P.Dhalsamant

FOR RESPONDENTS(S) Adv.: Mr. S.Behera

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsels appearing for both the sides.</p> <p>Ld. Counsel for the applicant files a memo to withdraw this O.A. in view of the subsequent circumstances of promotion being given to the applicant. Permission is accorded.</p> <p>O.A. is disposed of accordingly.</p> <p>Interim order granted by this Tribunal on 25.07.2014 stands vacated.</p> <p><i>MS</i> (DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p><i>SJS</i> ( SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p> <p>RK</p>

or. dt. 09.01.18  
Copies of order  
are being prepared  
for counsels for  
both sides  
12/01/18  
P.M.W  
12/1/18  
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